

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-III

ITEM No. 301

IA-5238/2023, IA-5125/2023, IA-5144/2023, IA-5145/2023, IA-4466/2023

IN

IB-1348(ND)/2019

IN THE MATTER OF:

M/s. Nisus Finance & Investment Managers LLP & Anr. Petitioner/Applicant

Vs.

M/s. Earthcon Universal Infratech Pvt. Ltd. Respondent

Order under Section 7 of the IBC, 2016

Order delivered on 01.01.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS
HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For Applicant : Colonel R. Balasubramanian, Sr. Adv., Mr. Pankaj Pandey, Mr. Girish Tripathi, Mr. Shikhil Suri, Ms. Wamika Chadha, Ms. Vidushi Jain Advs.

For the RP : Mr. Rishabh Jain Adv.

For AR of H.B. : Mr. Sanjay Khanna, Ms. Pragya Bhushan, Mr. Karandeep Singh, Mr. Tarandeep Singh Advs.

ORDER

IA-5238/2023

Ld. Counsel appearing for the Applicant has submitted that the written statements have been filed in the main matter. She shall take steps to file it in the relevant IA in which the arguments have been heard.

List the matter for compliance **on 17.01.2024.**

IA-5125/2023

One week further time granted to the Applicant to file the written submissions.

List the matter for compliance **on 17.01.2024.**

IA-5144/2023 & IA-5145/2023

On the request, made by the Ld. Counsel appearing for the Applicant, the matter is adjourned **to 12.01.2024.**

IA-4466/2023

List the matter **on 12.01.2024.**

-Sd-

**(ATUL CHATURVEDI)
MEMBER (TECHNICAL)**

ANAND DUBEY

-Sd-

**(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)**